

**Defective Case Register from 2024-11-06 to 2024-11-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/46277/2024	PRAVAT KUMAR NAYAK	2024-11-06	.Receipt Showing Serv.copy To School and Mass Education not Filed.
2	D-WP(C)/46124/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  Annexure _2 is not exhibited.
3	D-WP(C)/46142/2024	JAJATI KISHORE MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Copy of Letter No. and date of Annexure-4 does not tally with paragraph no 6 of the petition.
4	D-BLAPL/33114/2024	SURYAKANTA DWIBEDI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-WP(C)/46090/2024	KUNAL KUMAR SWAIN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	D-BLAPL/33152/2024	PRASANTA KUMAR NANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
7	D-CRLA/32531/2024	MANORANJAN KHATUA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1-Relationship of the deponent towards the appellant not mentioned in the affidavits
8	D-ABLAPL/32906/2024	SUMANTA MALIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  . Page nos 11,12,17, 18 not legible..
9	D-BLAPL/33161/2024	DIGAMBAR SETHI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. As per Standing order No. 03 dated 09.07.2024,the name of the informant and Victim should not be mentioned in the petition.2. T.C.No.37 of 2024 in rejection order under Annexure-2 not mentioned in the cause title.
10	D-WP(C)/46149/2024	NIRANJAN PRASAD PATRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Paragraphs as per the petition not correctly furnished in declaration of the petition.2.Judgment dtd 11.03.2022 mentioned in Annex-6 does not tally with the Index.
11	D-WP(C)/46257/2024	SIDHARTH PRASAD DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

12	D-BLAPL/33148/2024	DEBASIS SAHOO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis and Date chart not alphabetic paginated in index.2. As per rejection order under Annexure-2 ,Lower Court not correctly mentioned in the cause title.3. Page no. 3 not legible.
13	D-BLAPL/33203/2024	PABITRA KUMAR PAIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Names In Capital Letters Of All The Signing Advocates Not Indicated
14	D-CRLMA/32652/2024	DEBASIS SARANGI	2024-11-06	Place it after filing of order in ABLAPL NO 10891 of 2023
15	D-WP(C)/46111/2024	ULLASH CHANDRA MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Legible copy of page no.14 to 16 to be filed. 2.Enrollment and mobile numbers of all the counsel in vakalatanama not furnished.
16	D-BLAPL/33154/2024	PRAMOD KUMAR JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. BLAPL Petition not correctly page marked in index.
17	D-WPCRL/32636/2024	SATYABRATA DASH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-WP(C)/46262/2024	PRASANTA KUMAR TRIPATHY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-CMP/46093/2024	PRAVAT RANJAN SUTAR	2024-11-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1 . L .A .A welfare fund fees not paid on vakalatnama . 2 .C .copy of annexure -10 not filed , xerox attested copy of same is filed .I .A -1308/2024 FILED FOR DISPENSING withfiling of c .copy of annexure -10 .
20	D-WP(C)/46558/2024	MANAS PATI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-BLAPL/33216/2024	PRANAB RANJAN CHHATOI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	D-WP(C)/46189/2024	DR. JITENDRA KUMAR LENKA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-CMP/44824/2024	ALOK KUMAR MOHANTY	2024-11-06	Annexure - 1 is not setting in proper way .
24	D-WP(C)/46597/2024	JITENDRA KUMAR DIGAL	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

25	D-CRLMC/32828/2024	RUDRA NARAYAN PARIJA	2024-11-06	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. ICC case number not correctly furnished in cause title. 2. Authentication fee Rs.1.10/- to be paid.
26	D-BLAPL/33024/2024	ANIRUDHA DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	D-TRPCRL/33118/2024	PRASANTA KUMAR NANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-WP(C)/46311/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  page 37, 38 not legible
29	D-WP(C)/46737/2024	BHASKAR CHANDRA PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	D-WP(C)/46218/2024	KULADA NANDA DAS	2024-11-06	1.verification Not Proper. 2.Receipt Showing Serv.copy To Ag not Filed. 3.Age of petitioner/deponent be reconciled as per anx.4.Occupation of deponent not disclosed
31	D-BLAPL/33019/2024	ANIRUDHA DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-CMP/46193/2024	SANJIB KUMAR BHANJADEO	2024-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  father name of opp. party no. -4 in c . m . p not furnished .
33	D-WP(C)/46186/2024	BHARAT CHANDRA PATRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-ABLAPL/33035/2024	DEEPAK KU SAHOO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-CMP/46442/2024	ABINASH ROUSTRAY	2024-11-06	20-VERNACULAR CERTIFICATE NOT FURNISHED.  I n prayer, in place of c . s ,T .S is mentioned .
36	D-ABLAPL/33209/2024	JAYAKRISHNA MOHAPATRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no-9 not neat and legible.
37	D-ABLAPL/33225/2024	KULDEEP MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-ABLAPL/33101/2024	TUKUNA KUMAR MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	D-WP(C)/46281/2024	KARUNAKAR RATH	2024-11-06	.Receipt Showing Serv.copy To School and Mass Education not Filed.

40	D-RVWPET/46493/2024	GOPAL PRASAD JENA	2024-11-06	Place after filing of c.copy of impugned order.
41	D-CRLMC/32762/2024	BANSHIDHAR BAUG	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page nos 12 and 13 not legible.
42	D-WP(C)/46283/2024	SANKARACHARYA CHOUDHURY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-WP(C)/46088/2024	KUNAL KUMAR SWAIN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-WP(C)/46106/2024	KUNAL KUMAR SWAIN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-ABLAPL/33298/2024	RAMA CHANDRA JENA	2024-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  paragraphs not correctly reflected in declaration of affidavit.
46	D-ABLAPL/33246/2024	BIBHUTI RANJAN MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-WP(C)/46401/2024	JEEVANJYOTI MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-WP(C)/46346/2024	BASUDEV PUJARI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D-WP(C)/46143/2024	HARIPAD MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-BLAPL/33110/2024	SUCHIT KUMAR NAYAK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page nos. 32,33 34 , 37 ,40 not in order.Page nos 73 to 77 not neat.
51	D-CMAPL/46517/2024	SUDEEP KUMAR SARANGI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-CRLMC/32847/2024	SATYANARAYAN MOHAPATRA	2024-11-06	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  A.fees of Rs.1.10 not paid on c.copy under Annex.-1 and Rs.4.40 not paid on c.copy under Annex.2
53	D-WP(C)/46356/2024	DIGAMBARA MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-WP(C)/46147/2024	SWETALANA DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

55	D-WP(C)/46178/2024	SHASHI BHUSAN JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
56	D-BLAPL/33222/2024	RAJIB LOCHAN PATNAIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-BLAPL/33168/2024	ROHIT RANJAN RAY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D-WP(C)/46120/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Deficit court fee of Rs.6/ to be paid on cause title of writ petition.
59	D-ABLAPL/33140/2024	SANJIB KUMAR BHANJADEO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	D-WP(C)/46253/2024	SIDHARTH PRASAD DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-BLAPL/33087/2024	PRASANTA KUMAR SAHOO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not mentioned in index.
62	D-WP(C)/46692/2024	PRASANTA KUMAR NANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-BLAPL/33214/2024	AKSHAYA KUMAR SAHOO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Annexure-2 not properly page marked.
64	D-WP(C)/46265/2024	NEELAKANTHA PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-BLAPL/33147/2024	ACHYUTANANDA PATTANAIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-WP(C)/46145/2024	NIRANJAN PRASAD PATRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-WP(C)/46336/2024	SAROJANANDA MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Page nos. 69 and 70 in Annexure-13 are not legible.
68	D-BLAPL/33226/2024	JAGABANDHU SAHU	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Victim should not be a party, her name and name of her parent s should not be mentioned in petition as per standing order no. 3 of 2024dtd 9.7.2024.
69	D-WP(C)/46325/2024	PURNA CHANDRA DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

70	D-WP(C)/46087/2024	JYOTI RANJAN KHUNTIA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-WP(C)/46337/2024	AGASTI KANUNGO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-ABLAPL/33046/2024	AVIRAM PATRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page marking not proper.
73	D-CRLMC/32845/2024	ASHOK KUMAR BEHERA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-CONTC/46387/2024	ADV.	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D-BLAPL/33200/2024	SATYA RANJAN MULIA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-BLAPL/33116/2024	SATYA NARAYAN MISHRA 4	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-WP(C)/46116/2024	KUNAL KUMAR SWAIN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Susama Naik, petitioner No.13 has not executed vakalatnama.
78	D-ABLAPL/33028/2024	BIJAYA KUMAR RAGADA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-ABLAPL/33135/2024	JNYANANANDA PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. F.I.R.dated 13.08.2023 under Annexure-1 not tally with Dates and Events.
80	D-BLAPL/33137/2024	ACHYUTANANDA PATTANAIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED BLAPL NO. 109/2024 DISP. DTD. 12-10-2023 in reference certificate, not tally with FIRS detail.
81	D-BLAPL/33206/2024	PRASANTA KUMAR NANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-BLAPL/33081/2024	BISHNU PRASAD PRADHAN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-ABLAPL/33162/2024	PRAVASH CHANDRA JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-WP(C)/46278/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

85	D- CONTC/46637/2024	ADV.	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Legible copy of pg.nos.14 and 19 be filed.
86	D- BLAPL/33083/2024	MANORANJAN PADHY	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WP(C)/46612/2024	SARADA PRASANNA SARANGI	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D- BLAPL/33210/2024	AKSHAYA KUMAR SAHOO	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D- ABLAPL/32890/2024	RAJENDRA NARAYAN ROUT	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D- BLAPL/33125/2024	SAPAN KUMAR LENKA	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Name of the trial court not correct in synopsis and petition.
91	D- CRLMA/33080/2024	R.N.BISWAL	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-WP(C)/46119/2024	VIVEKANANDA JENA	2024-11- 06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
93	D- CRLMC/32700/2024	S.S.RAY (2)	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
94	D-WP(C)/46500/2024	PARSURAM PANDA	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
95	D- ABLAPL/33263/2024	KRUSHNA CHANDRA DASH	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
96	D-WP(C)/46139/2024	HARIPAD MOHANTY	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D- BLAPL/33069/2024	BASANTA KUMAR DAS	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  As per standing order no-3 dated 9.7.2024 the name of guardian shall not be mentioned in Petition.
98	D-WP(C)/46091/2024	KUNAL KUMAR SWAIN	2024-11- 06	.Receipt Showing Serv.copy To School and Mass Education not Filed.
99	D-WP(C)/46635/2024	PRABHAT KUMAR DASH	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

100	D-CMP/46132/2024	SRINIBASH SATAPATHY	2024-11-06	1.In declaration part of c .m .p Notary has not signed and date not mentioned . 2 . In declaration part of I .A -1310/2024 date not mentioned .
101	D-BLAPL/33185/2024	DEBASISH SAMAL	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petition not correctly addressed to Honorable Court
102	D-ABLAPL/33265/2024	BISWA RANJAN DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-CRP/46555/2024	BUDHIRAM DAS	2024-11-06	Date of disposal of SA is left blank in reference certificate(ii)Being aggrieved..paragraph not there
104	D-WP(C)/46118/2024	KUNAL KUMAR SWAIN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of execution of vakalatnama not furnished.
105	D-WP(C)/46195/2024	MANOJ KUMAR MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT COPY OF PAGE NO12 TO BE FILED
106	D-BLAPL/33202/2024	PRABHAS CHANDRA PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
107	D-BLAPL/28958/2024	SUMIT SEKHAR PATTANAIK	2024-11-06	As per Rejection order mentioned the name of Lower Court not correctly furnished.
108	D-WP(C)/46305/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page 37,38 not legible
109	D-ABLAPL/33111/2024	SURYAKANTA DWIBEDI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-ABLAPL/33060/2024	ARJUNA CHARANA BEHERA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	D-WP(C)/46280/2024	SANKARACHARYA CHOUDHURY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D-CMAPL/46550/2024	SHAKTI PRASAD DAS	2024-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C.copy of dismissal order not filed
113	D-BLAPL/33146/2024	BHARAT BHUSAN ROUTRAY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-WP(C)/46125/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-WP(C)/46340/2024	SIDHARTHA SWAIN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-WP(C)/46259/2024	PRABODHA CHANDRA NAYAK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

117	D-WP(C)/46543/2024	ASHOK KUMAR SARANGI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	D-CRLMC/32822/2024	RITA SINGH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Date of FIR not correctly furnished in index. 2. HBAWF fee Rs. 50/- and LAA Rs. 10/- to be paid. 3. Certified copy of under annex-1 not filed.
119	D-WP(C)/46559/2024	MANAS PATI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D-CRLMC/32752/2024	PARTHA SARATHI NAYAK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED.
121	D-WP(C)/46279/2024	PRASANNA KUMAR MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
122	D-WP(C)/46540/2024	PABITRA KUMAR NAYAK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-ABLAPL/33103/2024	SURYAKANTA DWIBEDI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-WP(C)/46560/2024	MANAS PATI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D-CRLMP/32837/2024	RAKESH KUMAR ROUTRAY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D-WP(C)/46276/2024	PRAVAT KUMAR NAYAK	2024-11-06	.Receipt Showing Serv.copy To School and Mass Education not Filed.
127	D-WP(C)/46102/2024	SUJIT KUMAR SAHU	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1.Legible copy of page No.11 to 16 .24 and 25 to be filed. 2.Grounds before the prayer portion of writ petition not filed. 3.Page-36 under annexure-6 to be filed. 4.The name of the counsel in capital letters ,enrollment numbers and mobile numbers not furnished in vakalatnama. 5.Deficit court fee of Rs.42/ to be paid on cause title of writ petition.
128	D-ABLAPL/33151/2024	ACHYUTANANDA PATTANAIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Page nos.11 , 17 not neat and legible.
129	D-ABLAPL/33262/2024	AMITAV TRIPATHY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D-ABLAPL/33099/2024	BIBHUTI KESHARI BISWAL	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				C.T case no. not correctly mentioned in para 1 .C.T case no.wrongly mentioned in Book mark and index.
131	D-WP(C)/46152/2024	ANUP UDAYA SENAPATI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
132	D-ABLAPL/33127/2024	SUKANTA KUMAR NAYAK (2)	2024-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Nomenclature in sl.4 of affidavit not proper.
133	D-BLAPL/33250/2024	SANTOSH KUMAR RATH	2024-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. As per index,Annexure-1 not described in the petition.2.Rejection order in C.T.No.113/2023 under Annexure-1 not tally with petition.
134	D-ABLAPL/33158/2024	RABI NARAYAN MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
135	D-WP(C)/46307/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  page 37,38 not legible
136	D-WP(C)/46112/2024	KUNAL KUMAR SWAIN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  Cartridge certificate not signed by counsel.
137	D-BLAPL/33164/2024	AMARESH DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
138	D-BLAPL/33165/2024	BIBEK SHARMA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page No.-17 is not legible.
139	D-WP(C)/46452/2024	PRAKASH CHANDRA DASH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1..Date mentioned in Annexure-3 does not tally with averment of writ petition,bookmarks index and index of writ petition. 2. Petitioner Nos.2 to 5 have not executed vakaltnama.
140	D-ABLAPL/33134/2024	JAYADEBA BEHERA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Paragraph no.not correctly furnished in the petition.
141	D-ABLAPL/33122/2024	PRADIPTA BEURA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				20-VERNACULAR CERTIFICATE NOT FURNISHED.
142	D-WP(C)/46190/2024	SHASHI BHUSAN JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
143	D-ABLAPL/33170/2024	SURYAKANTA DASH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Hologram of Rs 50/- not affixed on the V.nama..
144	D-ABLAPL/33054/2024	SAKTI PRASAD DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-WP(C)/46101/2024	PRADEEP KUMAR MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically page marked and also not marked in index. 2.Deficit court fee of Rs.30/ to be paid on cause title of writ petition.
146	D-WP(C)/46322/2024	KRISHNA CHANDRA SAHU	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-ABLAPL/33053/2024	JUDHISTHIR SAHOO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of Lower Court mentioned in Prayer not correctly furnished.
148	D-WP(C)/46327/2024	KSHIROD KUMAR ROUT	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
149	D-BLAPL/33049/2024	SAKTI PRASAD DAS	2024-11-06	As per standing order no-3 dated 9.7.24 the name of the victim/informant not mentioned in the petition copy.Then S.R will be made
150	D-WP(C)/46254/2024	SIDHARTH PRASAD DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
151	D-WP(C)/46542/2024	MOHAMMAD AKRAM	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-BLAPL/32223/2024	ARUN KUMAR ACHARYA	2024-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of the deponent not reflected in sl. 1 of affidavit. 2.page nos.29 and 30 are not neatly legible and not properly scrutiny
153	D-ABLAPL/33034/2024	AMITAV TRIPATHY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-ABLAPL/33065/2024	ASHOK KUMAR JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Year of C.T.Case not correctly furnished in Petition on page no-2.
155	D-BLAPL/33072/2024	ASISH MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D-ABLAPL/33052/2024	BINDUSAR SUBUDHI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.
157	D-WP(C)/46250/2024	MANOJ KUMAR NAYAK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  DATE OF ACCEPTANCE NOT STATED
158	D-ABLAPL/33115/2024	MANOJ KUMAR PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  FIR.detail not available, for ref. certificate in cause title.
159	D-WP(C)/46128/2024	BHABANI SANKAR DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
160	D-WP(C)/46196/2024	PRADEEP KUMAR MAHAPATRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-BLAPL/33079/2024	ADYASIDHI MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
162	D-CMP/46141/2024	AMIT PRASAD BOSE	2024-11-06	In vakalatnama c /o and addresses of petitioners not furnished .
163	D-WP(C)/46448/2024	PARSURAM PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D-WP(C)/46260/2024	PRABODHA CHANDRA NAYAK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
165	D-ABLAPL/33119/2024	PRADIPTA BEURA	2024-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  As per affidavit fathers name i.e. (It),not tally with cause title. 2. Sl. no.6 of petn.no.1, not tally with cause title.
166	D-WP(C)/46199/2024	PRABODHA CHANDRA NAYAK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-ABLAPL/33106/2024	SURYAKANTA DWIBEDI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
168	D-WP(C)/46203/2024	PRASANTA KUMAR PRADHAN	2024-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Adv. who identified the deponent has not signed. (ii)Vaklatnama is stamped deficit.
169	D-BLAPL/33143/2024	BHARAT BHUSAN ROUTRAY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Name of the trial court not correct in petition, as per rejection order.2. Order date reflect annex.2 , not correct in index.
170	D-WP(C)/46115/2024	VIVEKANANDA JENA	2024-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY)  A.fee of Rs.1.10 p not paid on c.copy of order under Annexure-2.
171	D-WP(C)/46166/2024	JYOTI PATNAIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-CRLMC/32832/2024	RAMESH AGARWAL	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1-Undertaking for filing of English translation copy Hindi written F.I.R.not filed,2-Photo copies filed under Annexures2,3,4, 5 not attested
173	D-WP(C)/46182/2024	SUKANTA KUMAR NAYAK (2)	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
174	D-BLAPL/33192/2024	BASUDEV PUJARI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Date not mentioned in Vnama.
175	D-WP(C)/46323/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
176	D-CRLMC/32722/2024	RAMESH CHANDRA MAHARANA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. ST case number not correctly furnished in cause title.
177	D-WP(C)/46649/2024	ABINASH ROUTRAY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
178	D-BLAPL/33191/2024	SURENDRA MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				Nomenclature and name of Parties not furnished in V.Nama.
179	D-ABLAPL/33088/2024	BYOMAKESH TRIPATHY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D-WP(C)/46350/2024	NRUSINGH CH. ROUT	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-BLAPL/33163/2024	SUJIT KUMAR PATNAIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Welfare fee of Rs.50/- not paid on V.nama.2.Page nos.10 and 11 not neat.
182	D-WP(C)/46269/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
183	D-WP(C)/46282/2024	SANKARACHARYA CHOUDHURY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
184	D-WP(C)/46321/2024	BADRINARAYAN PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
185	D-WP(C)/46225/2024	DR.PURUSOTTAM CHULI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Neat page 22 and 42 be filed.
186	D-WP(C)/46110/2024	PRASANNA KUMAR DASH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1. Deficit court fee of Rs. 12/- to be paid on cause title of writ petition. 2.Description of Annexure-2 in index, book mark index and averment of writ petition does not tally that of Annexure-2 of writ petition. 3.The name of the petitioners in affidavit not correctly furnished
187	D-CRLA/32553/2024	SAROJ KUMAR PADHY	2024-11-06	1-I,A,No.2750/2024 has been filed for stay realization of fine,but in prayer portion of it,there is prayer for bail,2-Authorization with regard to swear the affidavit for other petitioners have wrongly mentioned in declaration of affidavits,3-Paragraphs no. wrongly mentioned in declaration of affidavits in I.As.
188	D-WP(C)/46268/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
189	D-WP(C)/46179/2024	BIBHUTI BHUSAN MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
190	D-CONTC/46410/2024	ADV.	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  MARGIN NOT SUFFICIENT OF PAGE NOS 28 AND 29

191	D-ABLAPL/33309/2024	DIBYA PRAKASH MISHRA	2024-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Occupation of the deponent on affidavit not furnished.2. Court fee of Rs.6/- not paid on the petition.
192	D-BLAPL/33068/2024	NITYANANDA MOHAPATRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Nomenclature not correctly furnished in V.Nama.
193	D-ABLAPL/33176/2024	ARUN KUMAR DAS	2024-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Name of the deponent on affidavit not tally with solemnly affirmation para.2.G.R.No.1685/2024 on cause title not reflected in the Synopsis and petition.3.Annexure-3 not proper page marked on the file
194	D-ABLAPL/33029/2024	HIMANSHU SEKHARA MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  As per order no-3 dated 9.7.24 the name of the victim/informant not mentioned in the petition copy.Then S.R will be made
195	D-WP(C)/46750/2024	RAKESH BEHERA	2024-11-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY)  1.Synopsis and date charts are not alphabetically page marked.2.Date of notice of eviction mentioned in cause title of writ petition and I.A. and prayer portion of I.A. is not correctly mentioned.
196	D-ABLAPL/33104/2024	SURYAKANTA DWIBEDI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
197	D-ABLAPL/33107/2024	RAMAKANTA SARANGI	2024-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  paragraphs not correct in declaration of affidavit and also not signed by the counsel.
198	D-CONTC/45570/2024	ADV.	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Code not indicated
199	D-ABLAPL/33322/2024	SANJIB KUMAR BHANJADEO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Provision of law not correctly furnished.

200	D-WP(C)/46348/2024	NRUSINGH CH. ROUT	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
201	D-WP(C)/46372/2024	SUSANTA KUMAR LENKA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
202	D-CRLMP/33131/2024	AMIT PATTNAIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-BLAPL/33055/2024	DIPTI RANJAN MOHAPATRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page marking not correctly vide annex-2
204	D-ABLAPL/33063/2024	RAJIB LOCHAN PATTNAIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per Index page no-20 not filed.
205	D-WP(C)/46347/2024	NRUSINGH CH. ROUT	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
206	D-ABLAPL/33048/2024	KARUNAKAR NAYAK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
207	D-BLAPL/33228/2024	SIDHARTHA MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
208	D-WP(C)/46341/2024	SIDHARTHA SWAIN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
209	D-BLAPL/32996/2024	BISWORANJAN SWAIN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of the Lower Court does not tally with certified Copy
210	D-CONTC/46352/2024	ADV.	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
211	D-WP(C)/46158/2024	HRUDANANDA MOHAPATRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
212	D-CRLMP/32841/2024	PRATIK DASH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 10 and11 NOT LEGIBLE
213	D-BLAPL/33041/2024	JUGALA KISHORE PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
214	D-ABLAPL/33120/2024	BINAYA BHUSAN ROUTRAY	2024-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Authorization to swear affidavit on behalf of another petitioner not furnished in affidavit.
215	D-ABLAPL/33229/2024	BISWARANJAN DALAI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
216	D-WP(C)/46127/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
217	D-WP(C)/46274/2024	SUBRAT KUMAR NAYAK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
218	D-WP(C)/46122/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Deficit court fee of Rs.6/ not paid on cause title of writ petition
219	D-ABLAPL/33058/2024	ARUN KUMAR BEHERA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
220	D-CRLMC/32793/2024	AJAYA KUMAR NAYAK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the victim and victim father deleted from the petition.
221	D-WP(C)/46329/2024	PRAVASH CHANDRA MAHAPATRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) 1.Income tax return date in annexure no.8 in page no. 44 is not correctly furnished.
222	D-WP(C)/46176/2024	DURGESH NARAYAN RATH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT copy of page no 38 to be filed
223	D-BLAPL/33160/2024	JYOTIRMAYA SAHOO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Welfare fee of Rs.50/- not paid on V.nama.
224	D-ABLAPL/33136/2024	PRADIPTA BEURA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
225	D-BLAPL/33129/2024	ADYASIDHI MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
226	D-ABLAPL/33239/2024	SANJAY KUMAR PATTANAİK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
227	D-BLAPL/33086/2024	MANORANJAN PADHY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos 14 and 15 not neat.
228	D-BLAPL/33196/2024	MAHES DAS	2024-11-06	As per standing order no-3 dated.9.7.24 the name of the victim/informant not mentioned in the petition copy.Then S.R will be made.
229	D-ABLAPL/33211/2024	AKSHAYA KUMAR SAHOO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
230	D-BLAPL/33123/2024	AMLAN SHAKTI PAUL	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Name of the trial court not correct in synopsis, and petition .
231	D-WP(C)/46227/2024	BHABANI SANKAR DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
232	D-CRLMC/32831/2024	ABHIJIT PATI	2024-11-06	20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Annexure not properly mentioned in page no.11.
233	D-ABLAPL/33062/2024	BIDYADHAR MANSING	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1.P.S.Case not mentioned in Cause Title.Page 7 not legible. 2..Petition not correctly addressed to Honorable Court
234	D-ABLAPL/33096/2024	BIJOY SWAROOP NANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
235	D-WP(C)/46284/2024	SANKARACHARYA CHOUDHURY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
236	D-BLAPL/33190/2024	M BALAJI RAO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
237	D-WP(C)/46053/2024	IN PERSON	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.  Addresses of ops not properly stated
238	D-CRLMP/32883/2024	KURESH PRASAD DASH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
239	D-BLAPL/33171/2024	ROHIT RANJAN RAY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
240	D-WP(C)/46131/2024	KULDEEP MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

241	D- ABLAPL/33166/2024	BIDESHI KUMAR GHADEI	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
242	D- BLAPL/33157/2024	PRASANTA KUMAR NANDA	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
243	D- ABLAPL/33108/2024	SURYAKANTA DWIBEDI	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
244	D- CMAPL/46523/2024	PABITRA KUMAR NAYAK	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Period of Delay 690 days. 2. Anxs 2 and 3 not properly marked.
245	D-WP(C)/46201/2024	PRABODHA CHANDRA NAYAK	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Neat page of page no.188 be filed.
246	D- BLAPL/33205/2024	ARIJEET MISHRA	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.  As per Rejection order the name of Lower Court not correctly furnished.
247	D- ABLAPL/33032/2024	AMITAV TRIPATHY	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
248	D-CMP/46148/2024	AJODHYA RANJAN DASH	2024-11- 06	Annexure -2 is plaint in c .s - 7/2005 but in index and book mark it is mentioned -44/2023 against annexure 2 .
249	D- BLAPL/32975/2024	LALATENDU SAMANTARAY	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Honble Court not tally with copy of order and cause title.
250	D- ABLAPL/33156/2024	ACHYUTANANDA PATTANAIK	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Page nos.16 , 17 not neat.
251	D-WP(C)/46129/2024	BIJAYA KUMAR BEHERA 1	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
252	D-WP(C)/46164/2024	PRAFULLA KUMAR MOHAPATRA	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Paragraphs as per the petition not correctly numbered in declaration of the affidavit.
253	D- BLAPL/33233/2024	BIRAJA PRASAD NANDA	2024-11- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

254	D-WP(C)/46198/2024	RAMESH CHANDRA JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
255	D-WP(C)/46308/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page 37,38 not legible
256	D-ABLAPL/33128/2024	SAPAN KUMAR LENKA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
257	D-BLAPL/33073/2024	BISWORANJAN SWAIN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
258	D-ABLAPL/32903/2024	PRAKASH CHANDRA DASH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
259	D-WP(C)/46309/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page 37,38 not legible
260	D-WP(C)/46399/2024	NIRANJAN LENKA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
261	D-CONTC/46390/2024	ADV.	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NO. 14 NOT LEGIBLE
262	D-WP(C)/46338/2024	UPENDRA KUMAR SAMAL	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
263	D-WP(C)/46331/2024	NARENDRA KUMAR DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Paragraph serial no. in affidavit declaration is not correctly furnished.
264	D-ABLAPL/33117/2024	MANORANJAN MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
265	D-WP(C)/46108/2024	PRAHALLAD SAHU	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
266	D-WP(C)/46333/2024	PURNA CHANDRA MISHRA	2024-11-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Page no. 40 to 57 and page no. 73 to 84 are not neat and legible.
267	D-WP(C)/46553/2024	HARIPAD MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. In annexure -8 page -501 has been twice marked .
268	D-WP(C)/46192/2024	SUKANTA KUMAR NAYAK (2)	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				NEAT COPY OF PAGE NO 20 TO BE FILED
269	D-ABLAPL/32902/2024	PRAKASH CHANDRA DASH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
270	D-ABLAPL/32905/2024	BICHITRA NARAYANA SATAPATHY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
271	D-BLAPL/33193/2024	BASUDEV PUJARI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  D.C.fee Rs. 1/- to be paid in V.NAMA.
272	D-BLAPL/33071/2024	LAMBODOR ACHARI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
273	D-ABLAPL/32080/2024	ACHYUTANANDA PATTANAIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  provision not correct.
274	D-WP(C)/46304/2024	SESHADEV DASH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  page 12 not legible
275	D-ABLAPL/33167/2024	DIPTI REKHA PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
276	D-WP(C)/46266/2024	SOBHANA SAHOO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
277	D-WP(C)/46202/2024	MANMAYA KUMAR DASH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
278	D-WP(C)/46146/2024	MOHENDRA KUMAR MOHAPATRO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
279	D-ABLAPL/33169/2024	PRAVASH CHANDRA JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
280	D-BLAPL/33145/2024	ACHYUTANANDA PATTANAIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. In index name of the court and Dist. not correct in annex.2. 2.Annex.2 not marked in petn. para.5 .
281	D-ABLAPL/33268/2024	ARUN KUMAR BEHERA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  As per standing order no.3 dtd. 9-7 2024 , name of the prosecutrix / informant shall not be reflected in the petition. Then S.R. WILL BE MADE.
282	D-CMP/46175/2024	BIBEKANANDA BHUYAN	2024-11-06	Provision of law furnished on cause title of I .A -1315/2024 APPEARS TO BE NOT CORRECT .

283	D-CRLMC/32718/2024	BADAL KUMAR BEHERA	2024-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In affidavit Sl. no. 2 not correctly furnished 2. Deponent signature in affidavit not executed.
284	D-BLAPL/33173/2024	PRAVASH CHANDRA JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. P.S.case No.mentioned in page 3 does not tally with the Annexure-1.
285	D-WP(C)/46163/2024	PRAVASH CHANDRA JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
286	D-ABLAPL/33036/2024	SUDHANSU SEKHAR DASH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
287	D-ABLAPL/33090/2024	BIKASH KUMAR KUND	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
288	D-CRLMC/32715/2024	PRAJIT KUMAR PRADHAN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Pages under annex-2 not properly arranged
289	D-BLAPL/33056/2024	RAJKISHOR SWAIN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Nomenclature not correctly furnished in V>Nama.
290	D-ABLAPL/33308/2024	PANCHANAN PANIGRAHI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.8 not neat and legible.
291	D-CRLREV/32894/2024	GOURI MOHAN RATH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
292	D-WP(C)/46378/2024	PRASHANTA KUMAR MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. AGE of petitioner no 1 not stated
293	D-WP(C)/46343/2024	MANAS KUMAR CHAND	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
294	D-CRLMC/32819/2024	AMIT KUMAR SAA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
295	D-WP(C)/46183/2024	PRAJNA SARITA MOHANTY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petition not correctly addressed to Honorable Court
296	D-WP(C)/46157/2024	ANURAG PATI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Annex-3 not correctly page marked in the file. (i.e. page no.35 has repeated twice.)
297	D-BLAPL/33077/2024	BISHNU PRASAD PRADHAN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
298	D-WP(C)/46328/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
299	D-ABLAPL/33317/2024	SATYAJIT MOHAPATRA (2)	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
300	D-WP(C)/46138/2024	ADYASIDHI MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
301	D-WP(C)/46109/2024	KUNAL KUMAR SWAIN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
302	D-BLAPL/33175/2024	PRAVASH CHANDRA JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
303	D-CONTC/46006/2024	S.S.MOHAPATRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code wrongly furnished in Assessment slip and index
304	D-BLAPL/32517/2024	RAJA PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
305	D-ABLAPL/33067/2024	MANA MOHAN PATTANAYAK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. P.S.Case and G.R.Case not mentioned in Cause Title.
306	D-ABLAPL/33172/2024	PRAVASH CHANDRA JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
307	D-ABLAPL/33097/2024	GAGAN BIHARI SINGH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
308	D-WP(C)/46252/2024	SIDHARTH PRASAD DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
309	D-CONTC/46400/2024	ADV.	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Assesment slip not signed by the Advocate.
310	D-BLAPL/33124/2024	MANOJ KUMAR PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
311	D-ABLAPL/33084/2024	BYOMAKESH TRIPATHY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
312	D-WP(C)/46181/2024	SHASHI BHUSAN JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
313	D-WP(C)/46104/2024	AMITABH PRADHAN	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
314	D-CMP/42081/2024	RAJESH RANJAN SAHOO	2024-11-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Neat pages of 17 to19,21 and 35 be filed.
315	D-ABLAPL/33098/2024	GAGAN BIHARI SINGH	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
316	D-BLAPL/33076/2024	ADYASIDHI MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
317	D-WP(C)/46188/2024	SHASHI BHUSAN JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
318	D-BLAPL/33149/2024	BHARAT BHUSAN ROUSTRAY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Page nos.23 and 25 to 30 not neat.
319	D-ABLAPL/33132/2024	SANJIB KUMAR BHANJADEO	2024-11-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Signature of the petitioner No.2 on V.nama not tally with cause title.2.Paragraph no.not correctly furnished on declaration.3.Page nos.14,15, 16 not neat and legible.
320	D-WP(C)/46503/2024	PARSURAM PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
321	D-BLAPL/33113/2024	SUCHIT KUMAR NAYAK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
322	D-FAO/46419/2024	G.P.DUTTA	2024-11-06	Provision of Law Not in IA
323	D-WP(C)/46113/2024	NIRANJAN PANDA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY)  1.Writ petition including affidavit and annexure-1 in bookmarks index and indexof writ petition not correctly page marked. 2.Annure-1 not correctly page marked. 3.Enrollment number of the counsel in last page of writ petition not furnished.
324	D-WP(C)/46216/2024	RAMESH CHANDRA JENA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no.65 not filed. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated

325	D-WP(C)/46477/2024	GYANESWAR SATPATHY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
326	D-BLAPL/33092/2024	TUKUNA KUMAR MISHRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
327	D-BLAPL/33093/2024	PRABHAV BEHERA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
328	D-WP(C)/46161/2024	SOUMYA RANJAN PATI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Age of Opp.parties nos.4 to 9 are not mentioned in the cause title.
329	D-ABLAPL/33078/2024	BHABANI SANKAR DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
330	D-WP(C)/46335/2024	SAPAN KUMAR PAL	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. The name of other person is wrongly mentioned in the heading Petitioner of the Affidavit. 2. Page nos. 11,12,13,20,21,22 and 23 are not legible..
331	D-CRLREV/32990/2024	BISWARANJAN DALAI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Good ground certificate not furnished
332	D-ABLAPL/33249/2024	SAPAN KUMAR LENKA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
333	D-ABLAPL/33102/2024	ROHIT RANJAN RAY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
334	D-WP(C)/46162/2024	PRAFULLA KUMAR MOHAPATRA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
335	D-BLAPL/33217/2024	SURYAKANTA DWIBEDI	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
336	D-BLAPL/33150/2024	SANJIB KUMAR BHANJADEO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner No. 6 on V.nama not tally with cause title.
337	D-WP(C)/46255/2024	SIDHARTH PRASAD DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
338	D-CRLMA/33179/2024	SUBHAM SHARMA	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Pages no 12 to 15 ,18 to 20 and 27 to 30 not legible

339	D-BLAPL/33155/2024	SANJIB KUMAR BHANJADEO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1.Signature of the Petitioner No.6 on V.nama not tally with cause title.
340	D-BLAPL/33212/2024	SANJAYA NARAYAN SAHOO	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no. 8 and 9 not neat.
341	D-WP(C)/46219/2024	GOPINATH MISHRA	2024-11-06	1.verification Not Proper. 2.Petition not correctly addressed to Honorable Court 3.Occupation of the deponent not given.
342	D-WP(C)/46437/2024	ARUN KUMAR DAS	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
343	D-BLAPL/33141/2024	ACHYUTANANDA PATTANAIK	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  G.R. No . in synopsis and petition not tally with rejection order.
344	D-ABLAPL/33139/2024	BHARAT BHUSAN ROUTRAY	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
345	D-WP(C)/46310/2024	BIJAYA KUMAR BEHERA 1	2024-11-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  page 37,38 not legible

<b>DEFECTIVE REPORT LIST</b>				
<b>DEFECTIVE REPORT OF 06-11-2024 (CASES FILED BEFORE 2024)</b>				
<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RVWPET/304/2023	RVWPET/304/2023	DURGA PRASAD JENA	OTHERS. PLACE IT AFTER FILING OF DCF OF RS 1444 /- AND FILING OF C.COPY OF IMPUGNED ORDER
2	FAO/349/2019	FAO/349/2019	MAHENDRA KUMAR SAHOO	OTHERS. DELAY OF 187 DAYS